

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1467**

TO BE ANSWERED ON THE 26TH JULY, 2016/SHRAVANA 4, 1938 (SAKA)

TRAFFIC PROBLEM

†1467. SHRI PRAHLAD SINGH PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether problems of traffic jams are on the rise day by day in the country including the NCT of Delhi;

(b) if so, the details thereof and the reasons there for;

(c) whether wrong plying and parking of commercial as well as passengers vehicles on road is the main reason for the traffic jams;

(d) if so, the details thereof and the action taken by the Government in this regard;

(e) the number of deaths which have taken place in ambulances themselves before reaching the hospitals due to traffic jams during each of the last three years and the current year, State-wise;

(f) the steps taken by the Government to provide training/assistance to the State traffic police personnel including Delhi Traffic Police personnel to control traffic jams; and

(g) the other measures taken by the Government to control traffic jams in the country including the NCT of Delhi?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (b): Urban Transport is closely related to Urban Development.

Details about the traffic jams are not maintained centrally. National

Transport Development Policy Committee (NTDPC) report, suggests that the main reason for traffic jams is declining quality public transport, Non Motorized Transport (NMT) and increasing use of private vehicles.

(c) & (d): Wrong plying and parking of commercial as well as passengers vehicles on road is one of the reasons for the traffic jams. The Ministry of Urban Development has issued National Urban Transport Policy (NUTP)-2006 in which it has advised for dedicated lanes for public transport such as buses & BRT. Wrong parking is an enforcement issue, which is the responsibility of local Administration.

(e): No such data is maintained centrally.

(f): Under the Sustainable Urban Transport Project, the Ministry of Urban Development has organized 38 training programmes including 15 international programs for the city officials related to the transport sector wherein more than 3600 officers, including police and traffic officers have been trained in the programmes.

(g): The Ministry of Urban Development constituted a High Level Committee on Decongesting Traffic in Delhi. Report of the committee is available on website www.moud.gov.in. The Committee recommended four pronged strategy to decongest Delhi by:-

(i) Improving public transport and disincentivizing use of private vehicles,

(ii) Road Safety & Traffic Management,

(iii) Enhancing Institutional Capacity; and

(iv) Transit Oriented Development.

An advisory on congestion charges has also been issued to States Governments on 15th January 2013 by the Ministry of Urban Development.
